

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1114 of 2020**

**IN THE MATTER OF:**

**Mandip Singh**

**...Appellant.**

**Versus**

**Mahesh Bansal**

**Liquidator of Satnam Agri Products Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Ms. Jyoti Sareen, Advocate.**

**For Respondent: Mr. Abhishek Anand and Mr. Viren Sharma,  
Advocates.**

**ORDER**  
**(Virtual Mode)**

**03.02.2021** Learned Counsel for the Appellant is partly heard.

List the Appeal for further arguments as '**Part-Heard**' high on Board on  
**23<sup>rd</sup> February, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Mr. V.P. Singh]**  
**Member (Technical)**

Basant B./md.